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Declaration of Assets and Liabilities

Year 2022-2023

I, Krishn Kumar son/daughter/wife of Late Ram Jivan Mohito

aged 47 Years, belonging to Assistant service and

presently working as Bihar Vidhan Sabha Sachivalaya, Patna given herein below the

details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	86,000/-	1,15,000/-	10,000/-	3500/-	1500/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	—	—	—	—	—
(iii)	Bonds, Debentures and shares in Companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	6514/- Yearly	—	—	6933/- Yearly	—
(v)	Motor Vehicles (details of make, etc.)	Hero Two wheeler splendor pro	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Jewellery gold 5 gm.	Silver 40 HST	Silver 20 HST	Silver 15 HST	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Krishn Kumar

A 21/12/23

1165 26/07/23

**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated] *Smt. Pooja Kumari*

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	<i>खेत नं-436 खेत नं-435 Ranm phadga Chand Tola</i>	—	—	—	—
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	<i>House Plot (Vasthale) 2 अंश - 10 Lac खेत-6654 खेत नं-30 खेत नं-31 1926457 प्लॉट. 4211</i>	—	—	—	—
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	<i>1/2 अंश 20 Lac</i>	—	—	—	—
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Other (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

*Krishan Kumar*

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BKZPK 9425P 46399A	—
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	—	—
	(iii) Sales Tax [ Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

**C Personal Detail**

GPF/CPF/PRAN No. :-

✓

PTS/BLA-1137

Gender :-

M (M/F)

Date of Birth :-

05061975 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

Bihar secretariat service

(Full Name e.g. B.A.S. - Bihar Administrative Service.

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Vaishali

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: .....Krishn Kumar.....

Name of Employee: Krishn Kumar

Designation: Assistant

Department: Bihar Vidhan Sabha  
Secretariat, Patna.

Place: Patna.

Date: 03-02-2023

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.